

ITEM NO.11 Court 15 (Video Conferencing)

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9470/2021

(Arising out of impugned final judgment and order dated 24-11-2021
in CRM No. 3152/2021 passed by the High Court At Calcutta)

STATE OF WEST BENGAL

Petitioner(s)

VERSUS

RAKESH SINGH @ RAKESH KUMAR SINGH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.159400/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 13-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Anand Grover, Sr. Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Vishal Prasad, Adv.
MR. Sayandeep Pahari, Adv.
M/S. Plr Chambers And Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable within four weeks.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER